## **Declaration of Assets and Liabilities**

Year	21	3 5	21		
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I, SLYARAM MANDALSon/daughter/wife of MEERA DEVI

aged: 53 years, belonging to BIHAR LEGISLATIVE ASSEMBLYSE service and presently working as DEFICE ATTENDANT.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

7	Sr.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3
/	No.	Description	Seir	Name(S)	Name	Name	Etc. Name
1	(i)	Cash	1250/	MEERA	KUMARI	RUMARI SWET	SUMAN KUMAR SOURAV
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3.B.T B.V.M 116000/	MIL	MIL	NEL	NiL
	(iii)	Bonds, Debentures and Shares in companies	MIL	NEL	MIL	MIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NEL	NIK	MIT	MEL	NIL
	(v)	Motor Vehicles (details of make, etc.)	NET	NEL	NIL	NIL	HiL
(	(vi)	Jewellery (give details of weight and value)	10000/ 6.50 gm	SINER 100 gm 6000/	NIL	NIL	NiL
(	vii)	Other assets, such as values of claims / interests	MiL	Wil	HIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

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[Note: Properties in joint ownership indicating the extent of joint ownership will have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)		Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MEC	MIL	NATA	MIL	MIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NEI	HIL	MIL	NEL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIT	JAH	HEE	MIL	HIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	ult	14£L	HI L	MIL
	Others (such as interest in property)	NI	NIL	HIL	HIL	MEL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Description No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	S.B.I. B.V.S	NI	
	(ii) Loans from financial institutions	MIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	HIL	HIL	
	(b) dues to departments dealing with supply of water	NIL	.NT L	
	(c) dues to departments dealing with supply of electricity	MIL	NITE	

SIYARAM MANDAL

	(d) dues to departments dealing with telephones (e) dues to departments	NJ 2	MIL
	dealing with government transport (including aircraft and helicopters) (f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including	NIL NITL	MIL
	surcharge [Also indicate	10839484223	
	the assessment year upto which Income Tax Return filed. Give also Permanent		NIL.
	Account Number (PAN)]	BXMPM 1065M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	HIL	MIL
	(iii) Sales Tax [Only in case of proprietary business]	MEL	MEL
	(iv) Property Tax	NIL	NIL

## Personal Detail

GPF/CPF/PRAN No.		P.T.S/B.LA 1367
Gender	:-	.m (M/F)
Date of Birth	:-	05011-968 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BEHARIEGISIA TO PARTICIPATION OF THE ASSESSMENT

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District BHAGIAL PUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature SIYARAM MANDAL

Name of Employee: STYARAM MAHDA2

Place: PATNA Designation: OFFICE ATTENDANT

Date: 1.1: 0.2 - 2021

Department: BiHAR 1 FGISIA TLY EASSE M B24 PATI

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

SIYARAM MANDAL